

(c) to (f). As a result of fire in some power stations damage has occurred but there is no evidence of sabotage. Central investigations were ordered in the case of Koyna hydro-electric power station and Singrauli super thermal station. Instructions have been issued to project authorities to strengthen the safety measures and improve security arrangements.

Evaluation Study of CGHS

*27. SHRI S. M. GURADDI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have made any indepth evaluation study of the Central Government Health Scheme vis-a-vis its objectives ;

(b) if so, what are the reports of the study for the last three years; and

(c) what action has been taken on the recommendations thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). Government have entrusted the National Institute of Health & Family Welfare with the task of carrying out an indepth evaluation of the working of the CGHS in all its facets and to suggest a mechanism for monitoring the deficiencies in the implementation of the scheme for introducing the corrective measures at appropriate level.

The National Institute of Health & Family Welfare proposes to conduct the study in three phases. The report relating to the first phase comprising of the objectives of the scheme, the organisational support required and the infrastructural increases has been received. The Government proposes to take a comprehensive view after all the reports are received from National Institute of Health and Family Welfare.

Replacement of old Tracks

*31. SHRI DHARAM PAL SINGH MALIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that very old tracks on the Indian Railways result in slowing down the speed of many trains, posing safety hazards and increasing the fuel consumption ;

(b) if so, the extent to which it has cost additional expenditure per goods train and passenger/ mail train separately ; and

(c) the measures Government propose to take for changing the old tracks and financial implications thereof ?

THE MINISTER OF RAILWAYS

(SHRI BANSI LAL) : (a) It is a fact that in case of very old tracks, it some times becomes necessary to impose speed restrictions on condition basis to ensure safety. Fuel consumption in cases of restriction is also marginally affected. No safety hazard is, however, allowed.

(b) No assessment of additional expenditure for goods or passenger/mail train on this account has been made as the occurrence of speed restrictions vary in degree, is on different routes, and hence it is difficult to isolate the precise effect of speed restriction on the overall running time and fuel consumption of a train.

(c) In 1984-85 about 2500 kms of track is proposed to be renewed at a net cost of about Rs. 300 crores. The draft Seventh Plan (1985-90) envisages renewals of approximately 21000 kms of track at an approximate cost of Rs. 2500 crores.

Plan Perspective for Road Development

*32. SHRI AMAR ROYPRADHAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :